

In the High Court of Judicature, Bombay.

Wednesday, the 11th day of August 1864

SPECIAL APPEAL No. 202 - OF 1864.

Dhoondiraj Venayak,  
or minor by his guardian Anuraothrao Bhal-pant, his agent Bhal-panttrao Guresh of the Konkani District - (Original Plaintiff)

Appellant

versus

The Collector of

Respondent

Tanna - (Original Defendants)

Rs. 736-6-1-

~~The claim in the Original Suit was to~~ The Collector of Tanna  
having directed the levy of an increased  
assessment upon certain reclaimed lands  
held under a settlement made by a former Collector  
the holder (of appellant) appealed and  
In Appeal No. 376 of 1864 the Judge  
of the District of the Konkani at Tanna confirmed  
the order of the Collector who

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decision of the District Judge is con-  
-trary to law, in that the same be  
mis-constructed

misconstrued exhibits N<sup>os</sup> 17 and you  
in holding them to be lease for  
a determinate period, and not lease  
as in perpetuity; and that (2) there  
has been a substantial error in  
law in the procedure of the case  
and which has produced error in  
the decision of the case as its me-  
-rits in that the <sup>District</sup> Judge had  
no jurisdiction under Regulation  
VI of 1830 to receive and decide an  
appeal from the Collector's deci-  
-sion -

The Court  
confirms the decree of the Court  
below with costs

R Couch  
A M Madon

Approved  
13/7/70

MEMORANDUM OF COSTS incurred in Special Appeal No. 202

of 1864 against the decision of the Judge of the District of the <sup>at Talma</sup> ~~Honkum~~ and disposed of on the 8<sup>th</sup> February 1865 by confirming the same with costs.

BY THE APPELLANT—

In the District.

In the	.....	"	"		
In the Judge's Court	.....	77	16		
					77 16
In this Court.					
Stamp for an application for review	.....	2	"		
Stamp for Memorandum of Special Appeal	.....	32	"		
Stamps for copies of Decree and Judgment	.....	3	8	"	
Stamp for Vukeelutnama	.....	6	"		
Batta for Process and Postage	.....	1	"		
Sectioner's Fee	.....	2	3	"	
Vukeel's Fee	.....	22	16		
					68 12 6
				Rupees	68 12 6

BY THE RESPONDENT.

In the District.

In the	.....	"	"		
In the Judge's Court	.....	22	96		
					22 96
In this Court.					
Stamp for Vukeelutnama	.....	2	"		
Vukeel's Fee	.....	22	16		
					24 16
				Rupees	46 11 "



*H. S. S.*  
Sealer

*R. West*  
Registrar

The 8<sup>th</sup> day of February 1865.